

FORM 23

[THE DESIGNS ACT, 2000]
REQUEST FOR ENTRY OF TWO ADDRESSES FOR SERVICE
IN REGISTER OF DESIGNS

(See section 10)

²[For Fee see First Schedule]

In the matter of Design No.

Class.....

⁴Insert (in full) name and address

I (or We)⁴,.....

.....

.....

hereby request that the two following addresses for service by may be entered in the Register of Designs.

⁵Insert full address.

(a)⁵.....

.....

(b)⁵.....

.....

⁶To be signed by the applicant or authorised agent.

Dated this..... day of20.....

(Signed)⁶.....

To
The Controller of Designs,
The Patent Office,